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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P. (COMM) 474/2022 & CAV 382/2022 & I.A. 19467/2022 & I.A. 19468/2022 & I.A. 19469/2022 & I.A. 3679/2023

MUNICIPAL CORPORATION OF DELHI

..... Petitioner

Through: Appearance not given

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versus

DRA BRAHAMPUTRA CONSORTIUM LTD. (JV) Respondent

Through: Mr. Jayant Mehta, Sr. Advocate with

Ms. Aastha Mehta, Ms. Aayushi Kumar and Ms. Prerna Mohpatra,

Advocates

CORAM:

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

ORDER 24.02.2023

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Learned counsel appearing on behalf of the petitioner prays for two weeks' time to file rejoinder. Let the same be filed within two weeks as prayed.

List on 20th April, 2023.

CHANDRA DHARI SINGH, J

FEBRUARY 24, 2023 SV/AS

Click here to check corrigendum, if any